

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 12 /S.O./2013

Date : 01-10-2013

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Govind Mathur, Judge, Rajasthan High Court, Jodhpur as incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER

REGISTRAR GENERAL

No. Gen./XV/31/2008/ 4958

Date: 01-10-2013

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Govind Mathur, Judge, Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL

No. Gen./XV/31/2008/ 4959

Date: 01-10-2013

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn./Vigilance/Writs/Class.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
2. Registrar (Rules/Exam.), Rajasthan High Court, Jodhpur.
3. O.S.D. (F. & I.), Rajasthan High Court Jaipur.
4. Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
5. Director, Rajasthan State Judicial Academy, Jodhpur.
6. The Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
7. The Deputy Registrar(s) (Exam.), Rajasthan High Court, Jodhpur.
8. Dy. Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
9. The Deputy Registrar (Confidential/Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
10. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
11. A.O.J.. General Section, Rajasthan High Court, Jodhpur


REGISTRAR GENERAL